

HIGH COURT OF TRIPURA  
AGARTALA

CIRCULAR

Dated, Agartala, the 26<sup>th</sup> June 2018

**No.F.13(1)(a)-HC/2018/10445** The service of Smt. Yashvi Taneja, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District is placed on deputation in the High Court for 2 months to assist the Rule Committee of the High Court with immediate effect.

The Officer will be drawing her Pay and allowances from her present place of posting at Sonamura during the period of deputation.

By Order

Sd/-

( S. G. Chattopadhyay )  
Registrar General

No.F.13(1)(a)-HC/2018/10446-485

Dated, Agartala, the 26<sup>th</sup> June 2018

Copy to:-

- 01.The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
- 02.The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
- 03.The LR & Secretary, Law Department, Government of Tripura, Agartala.
- 04.The District & Sessions Judge, South Tripura Judicial District, Belonia, North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District, Kailashahar.
- 05.The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
- 06.The Registrar (Vigilance), High Court of Tripura, Agartala.
- 07.The Registrar (Judicial), High Court of Tripura, Agartala.
- 08.The Member-Secretary, Tripura State Legal Services Authority, Agartala.
- 09.The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
- 10.The Judge, Family Court, Agartala, West Tripura Judicial District.
- 11.The Registrar (Admn.), High Court of Tripura, Agartala.
- 12.The Sr. Protocol Officer, High Court of Tripura, Agartala.
- 13.The Joint Registrar, High Court of Tripura, Agartala.

14. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. **Smt. Jumili Debbarma**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District. She will hold concurrent charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura held by Smt. Yashvi Taneja till she resumes.
17. **Smt. Yashvi Taneja**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District. She is directed to take over the assignment in the High Court of Tripura immediately after leaving the charge of her Court and office at Sonamura with Smt. Jumili Debbarma, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District.
18. The Sub-divisional Judicial Magistrate, Sonamura, West Tripura Judicial District.
19. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District.
20. The Treasury Officer, Treasury No.I & II, Agartala, West Tripura Judicial District.
21. The Treasury Officer, Bishramganj, Sepahijala Revenue District.
22. The Sub-Treasury Officer, Sonamura, Sepahijala Revenue District.
23. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
24. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
25. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
26. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
27. Personal file of the Officer concerned.
28. ORDER FILE.

  
26.6.18

Registrar General